

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2881  
ANSWERED ON:07.12.2009  
WORK ON SRINAGAR-LEH HIGHWAY  
Khan Shri Hassan

**Will the Minister of DEFENCE be pleased to state:**

- (a) the progress of work on Srinagar-Leh Highway including the Sonmarg-Fotula section;
- (b) whether the compensation to the affected people of nearby villages due to construction works is still pending;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps proposed to be taken by the Government for smooth progress of work on this road?

**Answer**

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a)

# Total length with BRO of Srinagar-Leh road is 422 Km.

# National Highway Double laning (NHDL) specification work has been completed for 175 Km of road length.

# The NHDL work is in progress on 130 Km of road length.

# The NHDL work is yet to commence on the road length of 117 Km.

(b) Yes Madam, partly pending.

(c)& (d):

# Details of Compensation amount paid to the concerned district authorities in Jammu & Kashmir for further disbursement to land owners/affected people of nearby villages are as under:

Sl.No.	Road Stretches	Amount paid	Compensation
	From(Km) To(Km)	(Rs. in lac)	Payment for

i). 30 40 1400 Land

ii). 58 74 300 Land

iii). 205 300 18.81 Shifting of hand  
pump

iv) 147 204 395.61 For land, shop &

building,shifting  
of irrigation  
channel and for  
compensation  
for felling of  
private trees.

v). 300 311 21.83 Land &  
shop/building

vi). At Km 317,318,372&404 23.48 Land & Damages  
to irrigation  
structures.

vii). Mulbak to Wakha 30.64 Fruit/non fruit  
trees

viii). Sonamarg By Pass 460.06 Land

Total 2650.43

#### # Details of compensation yet to be paid.

Sl. No. Road Stretches Amount Compensation  
From(Km) To(Km) to be paid Payment for  
(Rs. in lac)

i) 387 397 8.13 Land

ii) 205 285 301.56 Land

iii) 285 300 17.41 Land

iv) 219.3 6.02 Land & Fruit trees

Total 333.12

# Villages where due to built up/market area compensation for land acquisition has not yet been decided/resolved by State Revenue

authorities are as under.

- i). Manigam
- ii). Kangan
- iii). Murugund.

# All the estimates for pending payments have been initiated.

# There is additional demand for Rs. 2653.50 lacs for the four stretches where payment has already been made to district revenue authorities (for Km 30 to 40, Km 40 to 42, Km 58 to 74 & Sonamarg bypass) projected by concerned district revenue authorities, which is under examination.